

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 506 OF 2006

STATE OF U.P.

Appellant (s)

VERSUS

PREETAM & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 22/02/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Mr. T. N. Singh, Adv.  
Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr. Anis Ahmed Khan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. T.N. Singh, learned counsel appearing on behalf of the appellant, commenced arguments at 12.40 p.m. and concluded at 2.45 p.m. Thereafter, Mr. Anis Ahmed Khan, learned counsel appearing on behalf of the respondents, commenced his arguments and was on his legs when the Court rose for the day. The matter remained as part heard.

(NIDHI CHUGH)  
Sr. P.A.

(RENUKA SADANA)  
Court Master